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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	136677340193	1	203452440	3.59	114329887753	0	22144000000	<u>Annexure 4</u>
5	Operational creditors (Workmen)		0			0.00				NA
6	Operational creditors (Employees)	2653	1686765566	340	278282753	4.92		315530059	1093059781	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	10	16473186049			0.00			16473186049	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	233	6259796920	169	5178932962	91.49		200940930	879923028	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	15	22762310450			0.00			22762310450	<u>Annexure 9</u>
Total		2916	183859399178	510	5660668155	100.00	114329887753	516470989	63352479308	